(b) The complaints allege that R-Com has under-reported revenue to Telecom Regulatory Authority of India (TRAI) to the tune of Rs. 3000 crore in 2006-07 and 2007-08, and has evaded license fees in the range of Rs. 315 crores to Rs.335 crores payable to TRAI.

(c) The complaints have arisen, *prima facia*, based on the report of the special audit commissioned by the Department of Telecommunications (DoT). It is primarily for the DOT who has commissioned the special audit to conclude on the findings of the special audit report. SEBI has pursued the matter with DoT and Ministry of Corporate Affairs (MCA) in this regard.

(d) The Department of Telecommunications has informed that it has ordered a Special Audit on specific terms of reference, of the accounts of five telecom operators to determine whether the correct License Fee/ Spectrum Charges are being paid to the Government as per the terms of License Conditions. One audit report received by DoT, pertaining to M/s RCom is being examined by them.

(e) In view of the reply to part (d), does not arise.

## Widening gap between rural and urban area

2813. DR. JANARDHAN WAGHMARE: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether Government is aware that the gulf between the rural and urban areas is widening day by day;

(b) whether Government feels it necessary to invest more in rural areas to restore balance by way of creating infrastructure and various projects; and

(c) if so, what plans are being visualized to bridge the ever widening gap between the rural and urban areas?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) to (c) Government has been implementing various schemes for development of rural areas and for bridging the gap between rural and urban areas. These schemes include Swarnjayanti Gram Swarojgar Yojana (SGSY) for self employment opportunities, National Rural Employment Guarantee Scheme for providing wage employment, Pradhan Mantri Gram Sadak Yojana (PMGSY) for providing good all weather roads to the unconnected eligible habitations and Indira Awaas Yojana (IAY) for constructing dwelling units and upgradation of existing unserviceable kutcha houses. In addition to the above ongoing programmes, a scheme namely provision of Urban Amenities in Rural Areas (PURA) with the objectives of providing livelihood opportunities and urban amenities in rural areas to bridge rural-urban divide was also implemented on pilot basis during the Tenth five year plan. Based on the experience of pilot projects, inputs received from other Ministries/Departments and other sources, the restructured PURA scheme is under consideration of the Government.